

Annexure - 7

**Name of the Corporate Debtor: K. B. Sponge Iron Limited
Date of Commencement of CIRP: 13/01/2026**

List of Operational Creditors (Government Dues) as on: 13/01/2026

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable				
1	Damodar Valley Corporation	Central	10.02.2026	13,91,11,534	13,91,11,534	Operational	No	Nil	Nil	Nil	Nil	Nil
	CGST & C. Excise,	Central	11.02.2026	2,12,48,755	2,12,48,755	Operational	No	Nil	Nil	Nil	Nil	Nil
	Central Goods & Service Tax	Central	11.02.2026	4,48,44,736	4,48,44,736	Operational	No	Nil	Nil	Nil	Nil	Nil
	Total			20,52,05,025	20,52,05,025							

Sushanta Kumar Choudhury

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Insolvency Professional
IBBI/IPA-003/IP-N00292/2020-2021/13238

K. B. Sponge Iron Limited- In CIRP
Regn. No. IBBI/IPA-03/IP-00292/2020-2021/13238
M: 9007016008